

[Translation]

Committee for E.D. Employees

818. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a committee has since been constituted to study and recommend pay scales and other benefits for E.D. Agents;

(b) if so, the date on which the said committee was constituted and the composition thereof;

(c) the time by which the committee has been asked to submit its report; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (d). Action has been taken to constitute a committee to go into pay structure and conditions of service etc. of E.D. Agents. The tenure of the Committee will be for the year.

[English]

Processing of Power Projects

819. SHRI CHETAN P.S. CHAUHAN: Will the Minister of POWER be pleased to state:

(a) whether NTPC had to pay commitment charges to World Bank on 1000 MW Vindhyachal-II due to delay in implementation of project;

(b) if so, the reasons for delay in processing; and

(c) the amount paid as commitment charges?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAJI C. PATEL): (a) and (b). Yes, Sir. As per the agreement signed between the World Bank and the National Thermal Power Corporation (NTPC) for 'time slice' loan of US\$ 400 million for NTPC Power Generation Projects, NTPC is required to pay to the World Bank commitment charges on the principal amount of the loan not withdrawn from time-to-time. The Vindhyachal Super Thermal Power Project Stage-II (2x500 MW) was accorded Government approval in February, 1995. The investment approval got delayed mainly because of the environmental clearance, which was accorded in August, 1994. The loan utilisation has now started.

(c) The commitment charges paid to the World Bank by NTPC for the period from 7.2.1994 to 15.12.1994 amounts to US\$ 852054.79.

[Translation]

Telephone Connections in Maharashtra

820. SHRI DATTA MEGHE:
SHRI RAM KAPSE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Maharashtra, districtwise;

(b) whether any time-limit has been fixed for releasing telephone connection to all of the applicants in the waiting list;

15-470 LSS/95.

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Information is furnished in the Statement attached.

(b) and (c). National Telecom Policy, 1994, envisages the provision of Telephone connections practically on demand by 1997 all over the country including Maharashtra.

(d) The question does not arise.

STATEMENT

Number of persons on waiting list for Telephone connections in Maharashtra (District-wise) as on 28-2-1995

Sl. No.	District	Number of Persons on waiting list
1.	Bombay (MTNL)	64,831
2.	Thane (Kalyan)	34,855
3.	Naski	21,246
4.	Nagpur	23,855
5.	Jalgaon	9,309
6.	Raigad	3,625
7.	Ahmednagar	13,050
8.	Aurangabad	8,619
9.	Jaina	1,291
10.	Nanded	1,613
11.	Parbhani	1,247
12.	Latur + Osmanabad	6,107
13.	Beed	2,162
14.	Kolhapur	11,236
15.	Solapur	12,626
16.	Sangli	7,500
17.	Satara	3,650
18.	Ratnagiri	3,046
19.	Sindudurg	1,395
20.	Pune	43,620
21.	Dhule	4,051
22.	Akalis	4,712
23.	Amaravati	4,596
24.	Bhandara	1,056
25.	Buldana	2,025
26.	Wardha	1,432
27.	Yeotmal	1,726
28.	Chandrapur + Gadchiroli	2,749
TOTAL :		2,97,631

[English]

Government Accommodation

821. SHRI DATTATRAYA BANDARU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government employees of special pools who have been allotted accommodation from general pool during the last three years;

(b) the grounds of such allotment;

(c) the number of applications pending presently;

(d) whether a number of requests for such allotment have been rejected in the corresponding period; and

(e) if so, the reasons therefor?